CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO. 170/00024/2020

IN

ORIGINAL APPLICATION NO.170/01767/2018

DATED THIS THE 04TH DAY OF SEPTEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) (On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A) (On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Shri G.M. Gangadharaswamy
S/o Late G.S. Muddappa
Aged about 44 years,
Director, KPTCL,
Kaveri Bhavan, K.G. Road,
Bangalore 560 009.
Residing at 2/1 Pride Pavilion Apartment B104
West of Chord Road, Rajajinagar, 1st Stage
6th Block Opp. NPS School, Bangalore 560 010

....Petitioner

(By Advocate Shri Bhushan Gudekote)

Vs.

- Shri C. Chandramouli Secretary,
 Dept. Of Personnel & Training,
 North Block, New Delhi 110 011
- 2. Smt. Vasudha Mishra Secretary, Union Public Service Commission Dholpur House, Shahjahan Road, New Delhi 110 069
- 3. Shri T.M. Vijay Bhaskar Chief Secretary of State of Karnataka Vidhana Soudha, Bangalore 560 001

.....Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Learned counsel for the petitioner, at the very outset, stated that the petitioner does not wish to pursue the present Contempt Petition and, therefore, he may be permitted to withdraw the same.

2. The CP is dismissed as withdrawn.

MEMBER (A)

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA) MEMBER (J)

/ksk/

Annexures referred by the petitioner in CP No. 170/00024/2020

Annexure-C1: Copy of the representation dated 12.03.2019 to Principal Secretary to Government

Annexure-C2: Copy of the representation dated 12.03.2019 to Secretary, Dept. Of Personnel, Public Grievances and Pensions.

Annexure-C3: Copy of the representation dated 12.03.2019 to Secretary, UPSC

Annexure-C4: Copy of the representation dated 14.03.2019 to Secretary, UPSC

Annexure-C5: Copy of the representation dated 14.03.2019 to Secretary, DOPT

Annexure-C6: Copy of the representation dated 17.03.2019 to Secretary, UPSC

Annexure-C7: Copy of the representation dated 17.03.2019 to Secretary, Dept. Of Personnel, Public Grievances and Pensions.

Annexure-C8: Copy of the representation dated 15.05.2019 to Secretary, UPSC

Annexure-C9: Copy of the representation dated 15.05.2019 to Secretary, Dept. Of Personnel, Public Grievances and Pensions.

Annexure-C10: Copy of the RTI application of petitioner

Annexure-C11: Copy of the reply to said RTI application dated 25.05.2019 **Annexure-C12:** Copy of the order in OA No. 1767/2018 dated 21.03.2019
